

# HIGH COURT OF CHHATTISGARH : BILASPUR

## ORDER

No. 266/Confdl. /2013  
II-2-1/2013

Bilaspur, dated the 17/04/ 2013

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office: -

### TABLE

<b>S. No.</b>	<b>Name &amp; presently posted as</b>	<b>From</b>	<b>To</b>	<b>Sessions Division</b>	<b>Posted as</b>
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Deepak Kumar Tiwari, Additional Director, C.G. State Judicial Academy	Bilaspur	Baikunthpur	Koriya (Baikunthpur)	I Additional District & Sessions Judge, Manendragarh at Baikunthpur
2.	Shri Govind Narayan Jangde, V Additional District & Sessions Judge	Bilaspur	Pendra-Road	Bilaspur	Additional District & Sessions Judge
3.	Shri Sevak Ram Banjare, I Additional District & Sessions Judge, Manendragarh at Baikunthpur	Baikunthpur	Kondagaon	Bastar (Jagdarpur)	Additional District & Sessions Judge

BY ORDER OF THE HIGH COURT

Sd/-  
(A.K.PANDA)  
REGISTRAR GENERAL